

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

ELEGANT INFRACON PRIVATE LIMITED
(Project 'Elegant Splendour' situated at Plot No. GH – 05C, Tech Zone IV, Noida Extension,
Greater Noida, U.P.)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Elegant Infracon Private Limited (Project 'Elegant Splendour' situated at Plot No. GH – 05C, Tech Zone IV, Noida Extension, Greater Noida, U.P.)
2.	Date of incorporation of corporate debtor	11-02-2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200DL2010PTC198957
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: H. No. 225 F/F, Durga Mandir Gali, Village Kondli, Delhi 110096 Project At: 'Elegant Splendour', Plot No. GH – 05C, Tech Zone IV, Noida Extension, Greater Noida, U.P. - 201318
6.	Insolvency commencement date in respect of corporate debtor	23-01-2024
7.	Estimated date of closure of insolvency resolution process	21-07-2024 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Ranjan Singh IBBI/IPA-002/IP-N00707/2018-2019/12418 AFA valid upto: 31.10.2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. 14049, 16 Avenue, Gaur City- 2, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh – 201318 Email ID: ip.rajeevsingh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 532, 5th Floor, Somdatt Chamber-II, Bhikaji Cama Place, New Delhi-110066 Email ID: elegantinfracon.ibc@gmail.com
11.	Last date for submission of claims	06-02-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers under the Real Estate Project (Financial Creditors) of the Corporate Debtor

Rajeev Ranjan Singh





13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Mr. Gyaneshwar Sahai Insolvency Professional (IBBI/IPA-002/IP-N00130/2017-2018/10546) 2. Mr. Sunil Kumar Agrawal Insolvency Professional (IBBI/IPA-002/IP-N00081/2017-2018/10222) 3. Mr. Sushil Kumar Singhal Insolvency Professional (IBBI/IPA-001/IP—P01655/2019-2020/12536)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads (b) Authorised Representative details available through: elegantinfracon.ibc@gmail.com

Notice is hereby given that the Hon'ble NCLT, New Delhi Bench, Court III, ordered the commencement of Corporate Insolvency Resolution Process of the **Elegant Infracon Pvt. Ltd. for their Project 'Elegant Splendour'** vide its order dated 23.01.2024.

Accordingly, the Creditors of **Elegant Infracon Private Ltd. project 'Elegant Splendour'**, are hereby called upon to submit their claims with proof on or before 06.02.2024 to the Interim Resolution Professional at the address mentioned against Entry No. 10 only.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rajeev Ranjan Singh
 Interim Resolution Professional
 IBBI/IPA-002/IP-N00707/2018-2019/12418
 IBBI Reg. address: Flat No. 14049, 16 Avenue,
 Gaur City-2, Greater Noida West,
 Gautam Buddha Nagar, Uttar Pradesh – 201310
elegantinfracon.ibc@gmail.com , ip.rajeevsingh@gmail.com

Date: 25.01.2024
Place: NOIDA, U.P.